

F. No. J-11017/18/2015-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 1st May, 2017

ORDER

The President is pleased to engage Brigadier J. S. Yadav (Retd.) VSM, Advocate as Senior Panel Counsel for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Principal Bench, at New Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:


ARMED FORCES TRIBUNAL (PB), NEW DELHI

Senior Panel Counsel

Name	Address	Mobile/Tel. No.
Brigadier J. S. Yadav (Retd.) VSM	House No. 167, Sector 38, Gurgaon- 122001. Mob: 9810768699 Phone 0124-2202343 Email: jaswantiyadav@hotmail.com	D/3517/2010

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SG, Delhi High Court.
3. The Registrar, Armed Forces Tribunal (PB), New Delhi.
4. The Incharge, Litigation (High Court) Section, New Delhi.
5. The Counsel as mentioned above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945